F.No.B.12017/01/2016-Ad.IV A  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  

New Delhi, the January, 2017

Subject:- Renewal of recognition of "All India Federation of Customs & Central Excise Telecommunication Staff" under Central Civil Services (Recognition of Service Associations) – CCS (RSA) Rules, 1993.

The renewal of recognition of "All India Federation of Customs & Central Excise Telecommunication Staff" was last accorded in terms of Rule 5 d (i), Central Civil Services (Recognition of Service Associations) 1993 [CCS (RSA) Rules], initially for a period of two years vide Board’s letter F.No. B.12017/27/2008-Ad.IV A dated 02.02.2009 w.e.f. 02.02.2009. The said recognition of the Association was renewed for a further period of five years vide Board’s letter F.No. B.12017/27/2008-Ad.IV A dated 25.10.2011 w.e.f. 02.02.2011.

2. The said Association have now requested for renewal of their recognition further for a period of five years in terms of DOP&T’s O.M. No.2/13/98-JCA dated 11.02.2002. The Association’s request for grant of renewal of their recognition has been considered and it has been decided with the approval of Competent Authority to renew the recognition of the Association for a further period of 5 years with effect from 02.02.2016. The said Association shall comply with the conditions for continuance of recognitions as stipulated in the CCS (RSA) Rules, 1993.

3. If the Association fails to comply with any of the conditions set out in the CCS(RSA) Rules, 1993 or the Govt. instructions there-under, the said recognition may be withdrawn after following the due procedure as stated in the said Rules. If the Association would like to further continue the recognition beyond the 5 year period stated in Para 1 above, they shall apply for renewal well in time before the expiry of the 5 year time limit stated in Para 1 above.

(Rajpal Singh) 
Under Secretary to the Govt. of India 
Tel: 2616 2673

The Secretary General,  
All India Federation of Customs &  
Central Excise Telecommunication Staff,  
Tele-Comm. Wing, M.S. Building,  
7th Floor, HQ. C.C.(P), W.B., Kolkata  
15/1 Strand Road,  
Kolkata – 700 001.

Copy to:  
1. Chairperson, CBEC.  
2. All Members, CBEC.  
3. All Cadre Controlling Authorities under CBEC.  
4. The Under Secretary (Coordination Section), Department of Revenue, North Block, New Delhi with a request to include the name and address of the Association for further correspondence.  
5. Web Manager, Directorate General of Systems and Data Management for uploading the letter on the CBEC website.  
6. Guard File

(Rajpal Singh) 
Under Secretary to the Govt. of India 
Tel: 2616 2673